

CBI No. 17/2019
CBI Vs. Vijay Kumar Jain

05.10.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.
Accused Vijay Kumar Jain with Sh. Sougat Mishra,
Advocate (through VC)

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

However, due to some administrative exigencies matter has to be adjourned.

Accordingly, list on 07.12.2020 for DE.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be uploaded on the official website.

(SUJATA KOHLI)
Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADG/ND/05.10.2020

CC No. 47/2019
CBI Vs. N. K. Mittal

CC No. 78/2019
CBI Vs. N. K. Mittal and Another

05.10.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. Lakshya Parashar, Advocate for the accused.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

However, due to some administrative exigencies matter has to be adjourned.

Accordingly, list on 14.10.2020 for remaining arguments.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/05.10.2020